

STATEMENT REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2134 TO BE ANSWERED IN RAJYA SABHA ON 28.07.2014 REGARDING IRRIGATION SCHEMES IN VIDARBHA REGION

MODIFIED GUIDELINES FOR THE ACCELERATED IRRIGATION BENEFITS PROGRAMME (AIBP) EFFECTIVE FROM OCTOBER 2013

The eligibility criteria for inclusion of project for assistance under the Programme are as follows:

For Major/Medium projects;

- a. The project must have investment clearance of Planning commission,
- b. Project is in 'advance stage of construction' and could be completed in next 4 financial years and
- c. Project or component of the project proposed for AIBP is not receiving any other form of financial assistance
- d. An ongoing major/ medium project can be included in AIBP on completion of an ongoing project under AIBP on one to one basis
- e. The following category of projects could be included in AIBP in relaxation of one to one criteria stated above :
 - i. Projects benefiting Drought Prone Area(DPA)/Desert Prone Area(DDP)/ Tribal areas
 - ii. Projects in states having irrigation development below National Average
 - iii. Projects in the districts identified under PM package for agrarian distressed districts in the states of Andhra Pradesh, Maharashtra, Karnataka and Kerala.

Advance stage of construction imply that the projects which are have more than 50% physical progress of major components and 50% financial progress as per latest approved estimated cost.

For ERM projects:

- a. Projects having investment clearance of Planning commission.
- b. Projects already completed and commissioned atleast 10 years earlier from the proposed year of inclusion under AIBP and

Inclusion may be permitted in the states/projects

- (i) Which have agreed to reform in water sector i.e. to implement Micro Irrigation in at least 10% of command area.

OR

- (ii) Which have enacted Participatory Irrigation Management legislation and active working of Water User Association to maintain the system and collecting water cess.

OR

- (iii) Where new potential is also envisaged along with restoration of lost potential.

OR

- (iv) CAD works have been completed or taken up and likely to be completed.

Surface minor irrigation (MI) schemes

- a. Surface minor irrigation (MI) schemes (both new as well as ongoing) of Special category states -North-Eastern states, Hilly states (Himachal Pradesh, Jammu and Kashmir and Uttarakhand) and drought prone undivided Koraput, Bolangir and Kalahandi (KBK) districts of Odisha which are approved by State TAC will be eligible for assistance under the programme provided that (i) individual schemes have Culturable Command Area (CCA) of 10 hectare and cluster of MI schemes within radius of 5 Km having CCA of 20 hectare (ii) proposed MI schemes have benefit cost ratio of more than 1 and (iii) the development cost per hectare of CCA of individual scheme is less than Rs.2.5 lakh.

- b. For Non-special category states, the individual surface minor irrigation schemes having CCA of 20 hectare and cluster of MI schemes within radius of 5 km. having total CCA of 50 hectare benefitting tribal areas, drought prone areas, desert prone areas and Left Wing Extremists Affected area will be eligible for assistance under AIBP.

Terms of Funding

Central assistance(CA) is in the form of central grant and Major/Medium Irrigation projects are eligible for;

- i. On-going and new projects benefiting the non-Special Category States may continue to be provided Central Assistance at 25% of the cost apportionable to irrigation and drinking water components. However, the quantum of Central Assistance could be enhanced upto 50% as an incentive for new projects subject to the condition that the States actually carry out water sector reforms' as per the reform benchmarks to be laid down by the Ministry of Water Resources in due course.
- ii. For ongoing projects in Special areas² of Non-special Category States, the Central Assistance under AIBP will be 75% of the cost of the project (work component) for eligible irrigation projects
- iii. For new projects in Special areas of Non-special Category States, the Central Assistance under AIBP will be 75% of the cost of the project (work component) for eligible irrigation projects
- iv. Ongoing projects and the surface Minor Irrigation schemes benefiting Special Category States (including MI schemes of KBK region of Orissa) may continue to be eligible for 90% Central Assistance.
- v. For new projects in Special category States, the Central Assistance under AIBP will be 90% of the cost of the project (work component) for eligible Irrigation projects.
- vi. For the purpose of determining the quantum of assistance, a project benefiting Desert Development Programme (DDP) area/Desert Prone Area will be treated on a par with those benefiting DPAP areas and the new projects will be eligible for Central Assistance @ 90% for projects in Special Category States, while it will be 75% for projects in Non-Special Category States.

The DDP areas is as identified by the Ministry of Rural Development in their published documents. The ongoing projects already under AIBP and benefiting Desert Development Programme (DDP) /Desert Prone Area will continue to get Central Assistance @ 25%

- Till finalization of reform benchmarks by MOWR, following measures will be considered as water reforms 1) Measurement on volumetric basis, 2) participatory Irrigation Management, 3) Active working of Water User Association, 4) Micro Irrigation, 5) Collection at water cess by Water User Association, and 6) Maintenance by Water User Association. With implementation of any three of the above, the State Government will become eligible for enhanced funding.
- The Special Areas for major/medium irrigation projects will denote DPAP areas, Tribal areas, Flood prone areas.

Surface minor irrigation (MI) schemes

- i. Ongoing schemes of Drought Prone Area Programme (DPAP)/Tribal Area (TA) of Non-Special Category States will continue to get Central Assistance at the rate of 90 %.
- ii. Ongoing schemes benefiting Special Category States (including MI schemes of KBK region of Orissa) may continue to be eligible for 90% Central Assistance.
- iii. For new projects in Special areas³ of Non-special Category States, the Central Assistance under AIBP will be 75% of the cost of the project (work component) for eligible irrigation projects
- iv. For new projects in Special category States, the Central Assistance under AIBP will be 90% of the cost of the project (work component) for eligible Irrigation projects.

The balance funds to be arranged by the State Government from its own resources.

Mode of Disbursement:

During a financial year, the sanctioned grant is released in two instalments.

- i. For projects receiving central assistance @ 25% and upto 50% of project cost, the 90% of CA to be released after release of at least 50% share of the State;
- ii. For projects receiving assistance higher than 50%, the 50% of CA to be released after the State releases its full share;
- iii. Balance/Second installment of CA to be released after obtaining UC of minimum of 50% of CA released earlier;
- iv. Next year installment to be released after obtaining 100% utilization of funds released in the previous year(s).

STATEMENT REFERRED IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2134 TO BE ANSWERED IN RAJYA SABHA ON 28.07.2014 REGARDING IRRIGATION SCHEMES IN VIDARBHA REGION

(Amount in Rs. Crore)

Sl. No	Project Name	District Benefited	Year of Inclusion in AIBP	Grant released during current Five year Plan		Cumulative Central Assistance (CA) released from 1996-97 upto 31.3.2014	status
				2012-13	2013-14		
MAHARASHTRA							
1	Gosikhurd [NP]	Nagpur, Bhandara Chandrapur	1996-97	405.00		2961.12	ongoing
2	Upper Wardha	Amravati, Wardha	1997-98			247.02	completed
3	Wan	Akola, Buldhana	1998-99			59.56	completed
4	Upper Pen Ganga	Yavatmal, Parbhani, Nanded	2004-05	41.79	26.94	299.00	ongoing
5	Bawanthadi [IS]	Bhandara	2004-05	3.83		149.50	ongoing
6	Wan - II	Akola, Buldhana	2006-07			2.03	completed
7	Pothra Nalla	Wardha	2006-07			20.59	completed
8	Utawali	Buldhana	2006-07			41.05	completed
9	Purna	Amravati	2006-07			47.51	completed
10	Kar	Wardha	2006-07			18.60	completed
11	Lower Wardha	Wardha	2006-07		16.88	171.56	ongoing
12	Lal Nalla	Wardha, Chandrapur	2006-07			20.17	completed
13	Khadakpurna	Buldhana	2006-07	40.14		574.93	ongoing
14	Arunavati	Yavatmal	2006-07			21.64	completed
15	Madan Tank	Wardha	2005-06			1.51	completed
16	Dongargaon	Chandrapur	2005-06			16.90	ongoing
17	Bembla	Yavatmal	2007-08		79.45	699.31	ongoing
18	Chandarbhaga	Amravati	2007-08			22.69	completed
19	Sapan	Amravati	2007-08			78.61	completed
20	Pentakli	Buldhana	2007-08			23.22	completed
21	Lower Pedhi	Amravati, Akola	2008-09			219.42	ongoing
22	Lower Pedhi	Amravati, Akola	2008-09			219.42	ongoing
